3589

RAJYA SABHA

Tuesday, the 20th August, 1968/the 29th Sravana, 1890 (.Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

FOREIGN REMITTANCES

*528. SHRI KRISHAN KANT: Will the Minister of FINANCE be pleased to state:

- (a) the nam's of the Indian subsidiaries of foreign companies; and
- (b) what have been the remittances abroad by these companies since 1950 till todate by way of dividends, repatriation of capital, profits, royalties, expenditure on experts and other fees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI K. C. PANT): (a) A statement showing the names of the Indian subsidiaries of foreign companies as on the 31st March, 1966 is laid on the Table of the Rajya Sabha. (.See below Statement I.)

(b) Three statements showing all the remittances made abroad since 1956-57 on account of profits and dividends, royalties and technical know-how fees etc. of all companies foreign, wholly foreign-owned Indian subsidiaries, foreign majority-owned or minority-owned or wholly Indian-owned companies, together with repatriation of sale proceeds of shares, sale and liquidation of foreign business concerns in India, are laid on the Table of the Rajya Sabha. (See below Statements II to IV.) Separate information about the remittances under the various heads, made abroad by the foreign subsidiary companies alone is also not available.

Statement I

List of Indian subsidiaries of foreign companies as on the 31st March, 1966

1	Bahama Islands—
•	1. Food Specialities Ltd.
	and a market of
п	Canada—
	2. Aluminium Production Company of India Ltd.
m	Denmark-
***	4. East Asiatic Co. (India) Pvt. Ltd.
IV	Holland—
-	5. Philips India Ltd.
v	Hungary—
	6. Mavag (Overseas Exports) Pvt. Ltd.
VI	Italy—
**	7. Industrial & Chemical Plants Pyt. Ltd. 1982 1982
	to the second of
VII	Japan-
	8. Indo Asahi Glass Co. Ltd.
VIII	Panama— G.CON AN MILLOND COLUMN
	9. Pfizer Private Ltd.
ΙX	South Rhodesia-
-	10. R. C. Weldmesh Ltd.

SI. No. Name of the Tndian Subsidiary Company

X Sweden—

- 11. Asea Electric (India) Pvt. Ltd.
- 12. Assam Match Company Ltd.
- 13. Associated Bearing Company Ltd.
- 14. Atlas Capco (India) Private Ltd.
- 15. S. F. Products Ltd.
- 16. S. K. F. Ball Bearing Company Pvt. Ltd.
- 17. Sandvik Asia Ltd.
- 18. Vulcan Level Ltd.
- 19. Western India Match Company Ltd.

XI Switzerland-

- 20. Anglo-French Drug Company (Eastern) Ltd.
- 21. Bata Shoe Co. Private Ltd.
- 22. CEAT Tyres of India Ltd.
- 23. Ciba of India Ltd.
- 24. Cilag Hind Ltd.
- 25. Favre-Leuba &Co. Ltd.
- 26. General Superintendence Co. (India) Pvt. Ltd.
- 27. Gharzi Eastern Ltd.
- 28. Groz-Beckert Saboo Ltd.
- 29. Hindustan Brown Boveri Ltd.
- ,30. Roche Products Ltd.
- 31. Rolex Watch Co. Pvt. Ltd.
- 32. Sandoz (India) Ltd.

XII United Kingdom—

- 33. A. Boake, Roberts & Co. (India) Ltd.
- 34. Albright, Morarji and Pandit Ltd.
- 35. Alfred Herbert (India) Pvt. Ltd.
- 36. Alkali & Chemical Corpn, of India Ltd.
- 37. Allahabad Bank Ltd.
- 38. Aluminium Hindustan Pvt. Ltd,
- 39. Aluminium Manufacturing Company Pvt. Ltd.
- 40. Andhra Fertilisers Pvt. Ltd.
- 41. A. P. V. Engg. Co. Ltd.
- 42. Asbestos Cement Ltd.
- 43. Ashok Leyland Ltd.
- 44. Aspeniwall & Co. Ltd.
- 45. Aspeniwall & Co. Travancore Ltd.
- 46. Associated Battery Makers (Eastern) Ltd.
- 47. Associated Electrical Industries (India) Pvt. Ltd.
- 48. Automatic Telephone & Electric Co. (India) Pvt. Ltd.
- 49. Avery Co. of India Pvt. Ltd.
- 50. Bakelite (India) Pvt. Ltd.
- 51. Bangalore White Lead Syndicate Ltd.
- 52. Bank Line (India) Pvt. Ltd.

SI. No. Name of the Indian Subsidiary Company

- 53. Beecham (India) Pvt, Ltd.
- 54. Belliss & Morcom (India) Ltd.
- 55. Bengal Ingot Co. Ltd.
- 56. Benger Laboratories (India) Ltd.
- 57. Bell's Asbestos Engg. (India) Pvt. Ltd.
- 58. Bertrams-Scott (India) Ltd.
- 59. Bina Press (India) Ltd.
- 60. Birmy & Co. Ltd.
- 61. Birds Eye Foods (India) Pvt. Ltd.
- 62. Blackwood Hodge (India) Pvt. Ltd.
- 63. Blundell Eomitee Paints Ltd.
- 64. Bombay Company Pvt. Ltd.
- 65. Boots Pure Drug Co. (India) Pvt. Ltd.
- 66. Bradma of India Ltd.
- 67. Brindavan Properties Pvt. Ltd.
- 68. Britannia Biscuit Co- Ltd.
- 69. British Drug Houses (India) Pvt. Ltd.
- 70. British India Steam Navigation Co. (India) Private Ltd.
- 71. British Metal Corporation (India) Pvt. Ltd.
- 72. British Paints (India) Ltd.
- 73. British Steel Piling Co. (India) Pvt. Ltd.
- 74. Brooke Bond India Pvt. Ltd.
- 75. Burmah Shell Refineries Provident Pensions Trust Pvt. Lid.
- 76. Burroughs Wellcome & Co. (India) Pvt. Ltd.
- 77. Cadbury Fry (India) Pvt. Ltd.
- 78. Calcutta Cold Storage Ltd.
- 79. Campbell & Company (South India) Ltd.
- 80. Candy Filters (India) Pvt. Ltd.
- 81. C. E. Fulford (India) Pvt. Ltd.
- 82. Chemicals and Fibres of India Ltd.
- 83. Clive Insurance Co. Ltd.
- 84. Coates of India Ltd.
- 85. Coles Cranes of India Ltd.
- 86. Columbia Gramophone Co. of India Pvt. Ltd.
- 87. Courtaulds (India) Pvt. Ltd.
- 88. Cycle & Automobile Components Pvt. Ltd.
- 89. Dobson & Barlow (Rayon Plants) Pvt. Ltd.
- 90. Dodd & Co. Pvt. Ltd.
- 91. Dunlop Rubber Co. (India) Ltd.
- 92. D. Waldie & Co. (Lead Oxide) Ltd.
- 93. Eastern Bank Trustee Executor Co. (India) Pvt. Ltd.
- 94. E. Green & Son (India) Pvt. Ltd.
- 95. E. Hill & Co. Pvt. Ltd.
- 96. English Electric Co. of India Ltd.
- 97. Ennore Foundries Ltd.
- 98. E. P. Allam of India Ltd.
- 99. Evans Medical (India) Ltd.

SI. No. Name of the Indian Subsidiary Company

100. Eyre Smelting Pvt. Ltd.

3595

- 101. Fenner Woodroffe & Co. Ltd.
- 102. F. E. Chrestien & Co. Ltd.
- 103. F. L. Smidth & Co. (Bombay) Pvt. Ltd.
- 104. Gas Accumulator Company (India) Pvt. Ltd.
- 105. Gamount Kalee Ltd.
- 106. General Electric Co. of India Pvt. Ltd.
- 107. George Spencer Moulton & Co.;(Jndia) Pvt. Ltd.
- 108. George Wills & Sons (India) Pvt. Ltd.
- 109. Gestetner Duplicators Pvt. Ltd.
- 110. Gillanders Arbuthnot & Co. Ltd.
- 111. Glaxo Laboratories (India) Pvt. Ltd.
- 112. Godfrey Phillips India Ltd.
- 113. Goodlass Nerolac Paints Private Ltd.
- 114. Gordon Woodroffe & Co. (Madras) Pvt. Ltd.
- 115. Gramophone Co. of India Pvt. Ltd.
- 116. Gresham & Craven of India Pvt. Ltd.
- 117. Guest, Keen, Williams Ltd.
- 118. GulfOil(India)Pvt.Ltd.
- 119. Henley Cables India Ltd.
- 120. Herbertsons Ltd.
- 121. H. F. Higgins (Eastern) Pvt. Ltd.
- 122. Hindustan Ferodo Ltd.
- 123. Hindustan Lever Ltd.
- 124. Hindustan Milkfood Manufacturers Ltd.
- 125. H. J. Foster & Co. Pvt. Ltd.
- 126. Hollman Chimax Manufacturing Ltd.
- 127. Holman Climax Rock Drills (India) Ltd.
- 128. Hooghly Ink Co. Ltd.
- 129. Ilford Selo (India) Pvt. Ltd.
- 130. India Trading (Holdings) Pvt. Ltd.
- 131. India Tyre & Rubber Co. (India) Pvt. Ltd.
- 132. Indian Card Clothing Co. Ltd.
- 133. Indian Explosives Ltd.
- 134. Indian Molasses Co. Pvt. Ltd.
- 135. Indian Oxygen Ltd.
- 136. Indian Schering Ltd.
- 137. Indian Tack & Nail Co. Ltd.
- 138. Indian Textile Engineers Pvt. Ltd.
- 139. Indian Textile Paper Tube Co. Ltd.
- 140. Indo Burmah Petroleum Co. Ltd.
- 141. LCI. (India) Pvt. Ltd.
- 142. Imperial Tobacco Co. of India Ltd.
- 143. International Combustion (India) Pvt. Ltd.
- 144. International Computers & Tabulators (India) Pvt. Ltd.
- 145. International Computers & Tabulators Indian Mfg. Co. Ltd.
- 146. J. C. Duffs & Co. Pvt. Ltd.

3598

SI. No. Name of the Indian Subsidiary Company

- 147. Jenson & Nicholson (India) Ltd.
- 148. J. L. Morrison Son & Jones (India) Pvt. Ltd.
- 149. John Thompson (India) Pvt. Ltd.
- 150. J. & P. Coats (India) Pvt. Ltd.
- 151. J. Stone & Co. (India) Pvt. Ltd.
- 152. Laboratories Grimoult Ltd.
- 153. Lagan Jute Machinery Co. (Pvt.) Ltd.
- 154. Lightfoot Refrigeration Co. (India) Ltd.
- 155. London Rubber Company (India) Ltd.
- 156. Lucas Indian Service Pvt. Ltd.
- 157. Lucas-TVS Ltd.
- 158. Lyons India Pvt. Ltd.
- 159. Machine Tools (India) Pvt. Ltd.
- 160. Mackinnon & Maekenzie Co. Pvt. Ltd.
- 161. Macneill & Barry Ltd.
- 162. Mather Greaves Ltd.
- 163. May & Baker (India) Pvt. Ltd.
- 164. Metal Box Co- of India Ltd.
- 165. Marshalls (Direction) Pvt. Ltd.
- 166. Molins of India Ltd.
- 167. Mulchandani Electrical & Radio Industries Ltd.
- 168. Needle Industries (India) Ltd.
- 169. Oldham & Sons (India) Ltd.
- 170. Parry & Co. Ltd.
- 171. Reckitt & Colman of India Ltd.
- 172. R. K. O. Radio Pictures Pvt. Ltd.
- 173. R. H. Windsor (India) Ltd.
- 174. Saxby & Farmer (India) Pvt. Ltd.
- 175. Security Printers of India Pvt. Ltd.
- 176. Shalimar Paints Ltd.
- 177. Simon-Carves India Ltd.
- 178. Simonds Marshall Ltd.
- 179. Sir Lindsay Parkinson (India) Ltd.
- 180. Spirax Marshall Ltd.
- 181. Stephen's Inks in India Ltd.
- 182. Stewarts & Lloyds of India Ltd.
- 183. Tata Fison Industries Ltd.
- 184. Tea Estates (India) Pvt. Ltd.
- 185. Thomas Mouget & Co. (India) Ltd.
- 186. Thomson Press (India) Ltd.
- 187. T. I. & M. Sales Ltd.
- 188. Tribeni Tissues Pvt. Ltd.
- 189. Tube Investments of India Ltd.
- 190. Tyresoles Concessionaires Pvt. Ltd.
- 191. United Dominions Corporation (India) Ltd.
- 192. United Steel Companies (India) Pvt. Ltd.
- 193. Vazir Sultan Tobacco Co. Ltd.

3599 Oral Answers [RAJYA SABHA] to Questions

3600

SI. No. Name of the Indian Subsidiary Company

- 194. Vickers India Pvt. Ltd.
- 195. W. A. Beardsell & Pvt. Ltd.
- 196. Waldies Industries Ltd.-
- 197. Waldies Zinc Pigments Ltd.
- 198. Ward Blenkinshop & Co. (India) Ltd.
- 199. Warrior (India) Ltd.
- 200. Weddel (India) Ltd.
- 201. Whiffens (India) Ltd.
- 202. W. J. Bush Products Ltd.

xin U.S.A.—

- 203. Abbot Laboratories (India) Pvt. Ltd.
- 204. Aviquipo of India Private Ltd.
- 205. Blue Star-Worthington Ltd.
- 206. Caltex Oil Refining (India) Ltd.
- 207. Colgate Palmolive (India) Pvt. Ltd.
- 208. Corn Products Co. (India) Pvt. Ltd.
- 209. Cyanamid India Ltd.
- 210. Dodge & Seymore (India) Ltd.
- 211. Esso Standard Refining Co. of India Ltd.
- 212. Ex-Cell-o India Ltd.
- 213. Firestone Tyre & Rubber Co. of India Pvt. Ltd.
- 214. Good Year India Ltd.
- 215. Ingersoll-Rand (India) Ltd.
- 216. International General Electric Co. (India) Pvt. Ltd. . .
- 217. Johnson & Johnson of India Ltd.
- 218. J. Walter Thompson Co. Pyt. Ltd.
- 219. L. D. Seymour & Co. (India) Pvt. Ltd.
- 220. McNally-Bird Engineering Co. Ltd-
- 221. Muller & Phipps (India) Pvt. Ltd.
- 222. International Nickel (India) Pvt. Ltd.
- 223. Otis Elevator Co. (India) Ltd.
- 224. Parke Davis (India) Ltd.
- 225. Photophone Equipment Ltd.
- 226. 'Remington Rand of India Ltd.
- 227. Schrader-Scovill Duncan Ltd.
- 228. Sharpies Process Engineers Pvt. Ltd.
- 229. Tri-Sure India Pvt. Ltd.
- 230. Union Carbide India Ltd.
- 231. Universal Pictures (India) Pvt. Ltd.
- 232. Wyeth (India) Pvt. Ltd.
- 233. Wyeth Laboratories Pvt. Ltd.
- 234. Wyman-Gordon India Ltd.
- 235. Merck Sharp & Dohme of India Ltd.

Name of the Indian Subsidiary Company

XIV West Germany-

Oral Answers

- 236. Bayer (India) Ltd.
- 237. Bochringer-Knoll Ltd.
- 238. Hoechst Dyes & Chemicals Ltd.
- 239. K. S. B. Pumps Ltd.
- 240. Hoechst Pharmaceuticals Ltd.
- 241. Koppers India Ltd.
- 242. Motor Industries Co. Ltd.
- 243. Thapar-Steinmuller Boiler Co. Ltd.

STATEMENT II

Remittances made abroad on account of current profits, accumulated profits and dividends* profits and

(Rs. crores)

Year	Cur- rent Profits	Accu- mulate Profit	d deno	i-Total Is
_ , , , , , ,		-		•
1956-57 (Final)	. 9.0	10-4	7 ·1	26.5
1957-58 (Final)	. 11-8	5.6	8-8	26.2
1958-59 (Final)	. 11:5	8 · 5	8 · 3	28 · 3
1959-60 (Final)	. 10 · 8	5-6	11 · 7	28 · 1
1960-61 (Final)	. 13-0	6.7	12.6	32·3
1961-62 (Final)	. 10-3	6.2	18.5	35.0
1962-63 (Final)	. 10-1	9.3	21 · 5	40.9
1963-64 (Final)	. 7-3	4.7	18 · 8	30 · 8
1964-65 (Revise	:d) 11·7	5.8	22 ·0	39-5
1965-66 (Prelim	nin- . 7·8	3 · 6	19.4	30.8
1966-67 (Prelim	ni- 8 •	5 5 9	28 · 7	43.2
1967-68 (Prelim nary) (upto 3 September)		1 3.9	19.3	3 26.6
TOTAL	115	3 76.2	196 · 7	388 · 2

^{*}Includes remittable liabilities of oil companies by way of profits and dividends.

STATEMENT III

 $to \setminus Quenions$

Remittances made abroad on account of royalties, technicians, technical know-how and other professional services

#1	.: ,	(Rs.	crores)
Year	Royalty	*Technicians and othe professional services	Total
1956-57 (Final)	1.2	5·5	6.7
1957-58 (Final)	0.9	47	5.6
1958-59 (Final)	1.3	4 - 4	5.7
1959-60 (Final)	1.8	5 8	7.6
1960-61 (Final)	2.5	9.2	11.7
1961-62 (Final)	2.4	13 - 1	15.5
1962-63 (Final)	3.6	13 · 1	16.7
1963-64 (Final)	4.6	13-8	18 · 4
1964-65 (Revised)	4 · 4	18 · 8	23 · 2
1965-66 (Prelimi- nary)	3.0	23 · 1	26 · 1
1966-67 (Prelimi- nary)	5·1	28.7	33 -8
1967-68 (Preliminary)	1.5	16.7	18.2
(upto 30th Sept- ember)			
TOTAL .	32 - 3	156-9	189 - 2

^{*}Includes remittances by way of technical know-how beginning from October-December 1964. Similar data for the earlier period are not separately available. J. 254 1955

3603

STATEMENT IV

Repatriation of foreign capital invested in India on account of sale proceeds of shares, sale and liq uidation of business firms

(Rs. crores)

	Year		Remit- tances of	Remittances on account of	
			sale proceeds of shares	Sale of busi- ness firms	Liqui- dation of busi- ness firms
1956-57		•	6.2	2.0	2.0
1957-58	÷		2.6	0.3	0.1
1958-59	•		1.6	0.2	0.2
1959-60			1 · 4	0.4	0.1
1960-61			1.4	0.6	0 · 1
1961-62			0.7	0.5	0.2
1962-63			0.7	0.2	
1963-64	٦.				
1964-65	}.		0.7	0.2	
1965-66			0.2	0.1	••
1966-67	•		0.2	••	••

SHRI KRISHAN KANT: My question was that information should be given about the companies from 1950. The information is from 1956-57 only. I would like the Minister to clarify this point. Secondly, would the hon. Minister be able to give us the countrywise remittances and companywise remittances? Besides that, may I know from the Minister how much of the un-repatriat-ed amount has been used by the subsidiaries for interlocking or ploughing back in the same company so that the foreign domination of these concerns continues in different places?

SHRI K. C. PANT: The information could not be given prior to 1956-57 as such information is not available prior to that period. As for the second part of the question, I shall require notice for that.

SHRI KRISHAN KANT: May I know from the Minister if it has come to the notice of the Govrenment that many of these foreign subsidiary companies indulge in foreign exchange scandal because of the facility given to them for repatriation? What are those concerns which have been caught in these dealings and what action has been taken against them?

to Questions

SHRI K. C. PANT: There were one or two cases which came up before the House also in which the source of trouble was not repatriation but over-invoicing or underinvoicing of exports and imports. It is not connected with repatriation which is done with the approval of the Reserve Bank etc. The overall guidelines are laid down.

SHRI A. G. KULKARNI: From the statement it seems that round about Rs. 600 crores have been sent abroad as the fees of technical know-how, royalties, etc. In view of this, may I know whether the Government is aware that the foreign subsidiaries of the companies in India, particularly Indian Aluminimum which is a Canadian collaboration and U.S.A. collaboration concern, earn 23.5 per cent profit in this country as against a 5 per cenc profit in their own country? So, in view of this, may I know whether the Government will ban such collaboration which is exploiting the sheltered market in this country?

SHRI K. C. PANT: Firstly, I must clarify that Statement III which shows remittances made abroad on account of royalties, technicians, technical know-how and other professional services also includes figures of wholly Indian-owned companies who are giving these royalties to some foreign companies. It is not only for the Indian subsidiaries. No separate accounts are kept of Indian subsidiaries of foreign companies. These are also included in Statement II. (Interruption). That is a minor point. The major thing is, what kind of scrutiny do we exercise in permitting foreign companies to enter into collaboration with Indian partners. That is, I think, the substance of the question. Certain guidelines were laid down some years back, and broadly speaking this kind of collaboration is allowed when either we benefit from the technology or no alternative methods of long-term finance seem practicable and a lot of foreign exchange has to be found. For projects which fit within our plans—these

are not projects which are outside our planswe give permission to these projects, we scrutinise the details of the agreement sought to be entered into, and only if it is found that this is of benefit to the nation's economy, are these agreements allowed these and collaborations entered into.

Oral Answers

SHRI Z. A. AHMAD: May I request the hon. Minister to inform the House what are the main criteria for allowing Indian subsidiaries of foreign companies to function in this country and whether those criteria are strictly adhered to?

SHRI K. C. PANT: I may point out again that in relation to Statement I which gives a long list of foreign subsidiaries, a large number are continuing since before independence; they were British companies which had established their branches here or had established their subsidiaries here and are continuing. Later on we laid down certain guidelines for considering cases of fresh foreign capital participation in new Indian joint ventures. It is there that normally we do not allow majority foreign participation and we deal with each case on its merit. As I said earlier, only in those cases where we find that we definitely benefit in the field of technology, in which we have not advanced sufficiently within the country, or where a project involves so much of foreign exchange which we cannot find otherwise, which can only be found through this capital participation— broadly these are the guidelines— do we then allow foreign capital participation.

श्री राजनारायणः विभिन्न विदेशी मल्कों का आंकड़ा किस मुल्क की कितनी कम्पनियां हैं, कहां-कहां हैं और क्या परसेंटेज है अलग

श्री ग्रक्षवर ग्रली खान: बहुत लम्बा सवाल

श्री राजनारायण : लम्बा सवास नहीं होगातो पता कैसे

श्री के० सी० पन्तः इसके िलए नोटिस चाहिए बताने के लिए कि अलगु अलग महकों काकितनाहै।

श्री राजनारायण: अमेरिका, ब्रिटेन और रशः का बता दीजिए।

श्री के० सी० पन्त: जो संख्या है कम्पनियों की अलग अलग देशों की उससे कुछ अन्दाजा लग सकता है कि किस देश की कितनी कम्प-नियां हैं, लेकिन अगर माननीय सदस्य चाहेंगे, अलग नोटिस देंगे तो बाद में बता सकता

SHR1 A. D. MANI: May I draw the attention of the Minister to the statement that has been laid on the Table of the House showing we have remitted so far Rs. 156 crores for technical and professional services, and the Minister has given a long list of concerns which are now operating in India. May I ask him whether any action has been taken in regard to any of these foreign companies of the kind which has been taken in the case of No. 218, J. Walter Thompson Co.? It is one of the world's biggest advertising agents. This concern has been asked to Indianise its capital holding, and Mr. N. Dandekar of the other House has been elected as the Chairman of the company. What steps have been taken by Government to put pressure on these foreign companies to convert their capital holdings into Indian holdings so that they may become similar concerns as J. Walter Thompson have become?

SHRI K. C. PANT: So far as the Rs. 156 crores-again he is referring to Statement HI—is concerned, I would only point out that this statement shows remittances in respect of technical know-how etc., whereas the companies listed in Statement I do not all make these remittances. That is only in relation to companies which actually do make remittances. The two statements are not related.

श्री राजनारायण: एक व्यवस्था में जानना चाहता हं।

SHRI A. D. MANI: Sir, on a point of order. I put a critical question. He is interrupting my point of order. I put him a question about J. Walter Thompson Co.

SHRI K. C. PANT: As regards the other question T would like to inform my hon. friend and the House that so far as nonindustrial companies are concerned, certainly the Government treats them on a different footing and as a result of the measures already taken and

the policy adopted, several foreign controlled companies engaged in agency transactions

SHRI A. D. MANI: For example?

SHRI K. C. PANT:, have agreed to convert themselves into Indian-controlled captial by associating Indian companies to the extent of at least 51 per cent, of their capital. The examples which he wanted are—he has himself given one such example of J. Walter Thompson & Co. Pvt. Ltd.—J. L. Morrison & Co., Morrison, Son and Jones, Heatley Gresham Ltd., Gresham Ltd., and Pierce Lesley & Co.

SHRI K. P. SUBRAMANIA MENON: May I know . . .

SHRI RAJNARAIN: Sir,.. MR. CHAIRMAN: Yes.

श्री राजनारायण: एक व्यवस्था का प्रश्न है, श्रीमन्, हमारा प्वाइंट यह है कि जो स्टेट-मेंट मंत्री जी ने रखा है उसकी हमको कोई कापी नहीं मिल रही है। मुझे कोई पालिया-मेंटरी प्रासेस बता दिया जाय जिससे कि बिना स्टेटमेंट की कापी के ही हम सप्ली-मेंटरी कर सकें। मैं तीन ब.र चपरासी को भेज चुका हं, बेचारा जाता है और आ कर कहता है कि वह है नहीं। इस तरह फायदा क्या है?

MR. CHAIRMAN: It is there in the Lobby.

थी राजनारायण: लाबी में नहीं है।

MR. CHAIRMAN: In the Notice Office also.

श्री राजनारायण: अपे यहां दरवाजे पर जो सेवक लोग खड़े रहते हैं, जो आपके इतने आदमी, सिचवालय के सेवक, खड़े रहते हैं उनमें से तीन आदमियों को मैंने भेज और तीनों ने आकर खबर दी कि यहाँ कापी नहीं है। बिना वैरिफाई किये में कहना नहीं चाहता।

श्री राजनारायण: अब आप फाइंड आउट करेंगे और हम सप्लीमेंटरी कैसे पूछेंगे? इसलिये मंत्री जी से कहिये कि वह पूरा स्टेटमेंट पहें।

MR. CHAIRMAN: I will see to it that there are sufficient copies available.

श्री राजनारयण: तो फिर इस सवाल को आगे के लिये रिखये और तब जवाब हो। मैं यह नहीं चाहता कि किसी के साथ कोई ज्यादती हो लेकिन हम यह जानना चाहते हैं कि क्या ऐसे हम संसदीय कर्नव्य को निमा पायेंगे।

SHRI K. P. SUBRAMANIA MENON: May I know from the Government whether in most of the years the inflow of foreign capital into the country has been less than the outflow of profits and payment for other services and that most of the foreign-controlled companies in India have been increasing their capital only ploughing back all the profits earned within the country and not by bringing in fresh foreign capital, and thus the country has been a net loser in this game of foreign capital exploitation?

SHRI K. C. PANT: Sir, so far as the older companies are concerned, it is quite possible that more of capital and profit is being repatriated but there are a number of new companies which are coming in and bringing in capital with them.

SHRI K. P. SUBRAMANIA MENON: On the aggregate?

SHRI K. C. PANT: I have not compared the figures. But broadly speaking, considering the pace of development in recent years a number of collaboration agreements are there. I do not know if that view is correct.

*529. [Postponed to the llth August, 1968.]

TWO-ROOMED TENEMENTS OCCUPIED BY UNDER SECRETARIES

*530. SHRI JAGAT NARAIN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that in Delhi some Under Secretaries of the Government of India with over 20 years' service are residing in two-roomed tenements meant for clerks thereby depriving them of the accommodation meant for them: